

HIGH COURT OF JAMMU & KASHMIR
(Office of the Registrar General at Srinagar)

Subject: Amendment to the Jammu and Kashmir Ministerial Staff of Subordinate Courts (Recruitment and Conditions of Service) Rules, 2016 and allocation of posts created for e-Courts Mission Mode Project.

O R D E R

No: 571

Dated: 03-08-2018

The Government vide order No. 956-LD(A) of 2018 dated 15.02.2018 has created the following posts for e-Courts Mission Mode Project:

S.No	Name of the Post	No. of posts	Pay Scale + Grade Pay
1	Senior System Officer	02	9300-34800+4200
2	System Officer	24	5200-20200+2400
3	System Assistant	48	5200-20200+1900

Out of the aforesaid posts, the Hon'ble High Court has been pleased to resolve to allocate the newly created posts of System Officers and System Assistants to the Subordinate Courts of the State in the manner given hereinbelow and these posts are included in, and treated as part of, the sanctioned strength of the Subordinate Courts having its own distinct Cadre:-

Name of the District	No. of Posts of System Officers	No. of Posts of System Assistants
Anantnag	1	2
Bandipora	1	1
Baramulla	1	2
Budgam	1	2

Bhaderwah(Doda)	1	2
Ganderbal	1	1
Jammu	1	3
Kargil	1	1
Kathua	1	2
Kishtwar	1	1
Kulgam	1	1
Kupwara	1	2
Leh	1	1
Poonch	1	1
Pulwama	1	2
Rajouri	1	2
Ramban	1	2
Reasi	1	1
Samba	1	1
Shopian	1	1
Srinagar	1	3
Udhampur	1	2
TOTAL	22	36

Further, the Hon'ble High Court has also been pleased to resolve to prescribe the qualification and mode of appointment/promotion in respect of different categories of e-Courts staff for the Subordinate Courts.

Consequently, in partial modification of the High Court Notification No. 1063 dated 08.03.2016 vide which " The Jammu and Kashmir Ministerial Staff of the Subordinate Courts (Recruitment and Conditions of Service) Rules, 2016", issued in exercise of the powers conferred by Section 30 of the Jammu and Kashmir State Civil Courts Act Svt. 1977, were notified, the